

CENTRAL ELECTRICITY REGULATORY COMMISSION  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Ref: Docket No. 007/TT/2011

(Now Petition No. 152/TT/2011)

Date: 11.10.2011

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval for transmission tariff for Assets under WRSS- II, Set-B Scheme of Western Region for 2009-14

Sir,

Please refer to your reply dated 19.8.2011 on the subject mentioned above. In this connection, I request you to submit Form 5-C, and also to furnish the following further information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 25.10.2011:

- (a) Justification for delay (of 12 months in the commissioning of Asset-I and of 13 months in the commissioning of Asset-II, III and IV from the scheduled date of commercial operation as per the approval of the Ministry of Power);
- (b) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-stations;
- (c) Explanation for expenditure of ₹0.47 , ₹5.53 and ₹0.23 Lakh under the head "Roads & Drainage as there was no provision for the same in FR;
- (d) Detailed justification for large variation in cost of switchgear (CT, PT, Circuit breaker, Isolator, etc.), bus bars, conductor/ insulators, foundation for structures, structure for switchyard as per Form 5B at page Nos. 74, 97, 102 and 107 of the petition due to actual execution based on detailed engineering and awarded rate/ due to increase in awarded cost;
- (e) Detailed justification for expenditure under the head "miscellaneous civil works" for ₹ 10 Lakh for each asset of Form 5C at page nos. 75, 103 and 108 of the petition;
- (f) Justification and break-up of the balance/ retention payments, PV, etc. claimed by the petitioner under regulation 9(1) of 2009 regulations.

Yours faithfully,

(P.K.Sinha)  
Assistant Chief (Legal)